NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02,2018 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 50/9/HDB/2018	
NAME OF THE COMPANY	Nilgiri Power Pvt Ltd	
NAME OF THE PETITIONER(S)	Inox Wind Limited	
NAME OF THE RESPONDENT(S)	Nilgiri Power Pvt Ltd	
UNDER SECTION	,	
	Sec 9 of IBC	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A.S. Prashan th. (Dhin & Dhin Associate).	AAV.	9000 157 242	M.
Pulkit. Cludia luturational Tring	, Adv.	99999904	Punk

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Punhaetha M.	Advocate	litigation hyda tatulegal com	Redwert
		(9925440902)	

Heard Shri A.S. Prashanth and Shri Pulkit, Learned Counsels for the Petitioner and Shri Prahastha M, I.d. Counsel for the Respondent.

The Ld. Counsel for the Respondent takes notice and waives further notice and requested two week's time. The respondent is permitted to file the reply well in advance. Post the case on 14.03.2018.

Member (T)

Member (J)